

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1313  
ANSWERED ON 19.12.2022

**Restoration of dug-up lands in coal mines**

**1313. Dr. Fauzia Khan:**

Will the Minister of Coal be pleased to state that:

- (a) whether Government is obliged to restore lands, where huge pits and quarries are caused due to the digging of coal in coal mines, by filling it with soil and mud;
- (b) whether Government has paid attention to the fact that ponds can be constructed in these quarries, so that available natural resources are not depleted, if too much soil and mulch are required to fill the quarries; and
- (c) if not, the role of Government in this regard and the details of the proposed action?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

(a) to (c): The mining projects are operated based on approved mining plans and mine closure plans which inter-alia include restoration and reclamation of mined out areas. The terminal mine pits are being used for conservation of mine water and being utilized for water supply, pisci-culture etc. Ponds are created on account of mining and the same are gainfully utilized during the mining and after mine closure as per approved mine closure plan.

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